NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 47/(MAH)/2017

CORAM:

Present

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Warden International (Agencies) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No. NAME DESIGNATION SIGNATURE



ORDER CP 47/441/NCLT/MB/MAH/2017

None present. List this matter on 20.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**M. K. SHRAWAT** Member (Judicial)